

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 21 (RE-98)/1997-2002

NEW DELHI: 7th July, 98

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In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II- Section 3 – Sub- section (ii) vide S.O No. 283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes following amendment in the Handbook of Procedures (Vol.1) (RE-98), 1997-2002:

The following shall be added in Appendix 32B under the sub heading 'List of HACCP certification agencies'.

a) The Marine Product Export Development Agency

MPEDA house,

Panampilly Avenue,

P B No. 4272,

Kochi – 682 036

This issues in public interest.

Sd/-

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned,

By orders etc.

(Ajay Sahai)

Dy.Director General of Foreign Trade

(Issued from file No. PRU/AS/97098/DEPB)